NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.12.2018**

NAME OF THE PARTIES: Devendra Sharma
v/s.
Piramal Glass Ltd.

SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013.

ORDER

5. C.P. 998/MB/2018
None present. List this matter on 19.12.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

nirmiti